

1	2	3	4
59.	M/s. Binatone Electronics Pvt. Ltd.	Telephone instruments	U.P.
60.	Sh. Giri D. Khatod	EPABX.	Maharashtra.
61.	" Bipin Kumar Aggarwal	Public telephones.	Rajasthan.
62.	Dr. Leela Prasad Madhav Reddy.	Telephone answering and recording machines.	A.P.
63.	Dr. Raghav Bir Sawhney	Proximity Sensor.	New Delhi.
64.	M/s. Fusion Polymers Ltd.	Rotationally moulded plastic products.	Union Territory of Dadar & Nagar Haveli.
65.	Sh. Prabhat K. Andleigh	Mini-computer/micro processor based Systems.	Teh. NOIDA. (U.P.)
66.	Sh. Avtar Singh Selhi	-do-	-do-

Renewal of Lease Deeds under Delhi Cantonment Board

5457. SHRI K. MANIK REDDY : Will the Minister of DEFENCE be pleased to state :

(a) whether the lease deeds executed under the Delhi Cantonment Board have not been renewed in most of the cases even after the expiry of the terms of the lease ;

(b) whether many a lessees have applied for the renewal of their leases but action has not yet been taken for their renewal by the Delhi Cantonment Board ;

(c) the reasons for keeping the renewal action in abeyance ; and

(d) the time by which Delhi Cantonment Board propose to renew the lease deeds, the terms of which have already expired ?

THE MINISTER OF DEFENCE (SHRI P.V. NARASIMHA RAO) : (a) to (d). There are 16 cases of expired leases where applications for renewal have been received. In one case the land is required for Defence purposes and termination notice has been issued. In another case, the Delhi Development Authority has objected. This case is under examination. The leases in the remaining 14 cases have not been renewed because the lessees have indulged in sub-dividing the sites, changing the use of the site, unauthorised constructions, litigation and have not submitted the documents called for by the Cantonment Board. Instructions have been issued to the Director General, Defence Lands & Cantonments to finalise these cases expeditiously.

Procurement of Rural Kits from Small Suppliers

5458. SHRI SIDHA LAL MURMU: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) the details of the orders, State-wise, year-wise, during the last three years that have been received by Indian Drugs and Pharmaceuticals Limited for supply of rural kits ;

(b) the names, quantities and price that has been paid to suppliers from whom they have procured/got rural kits supplied to the various State Governments ;

(c) the reasons why Government could not procure these rural kits directly from the small suppliers ; and

(d) the reaction of Government thereto ?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL) : (a) A statement is attached. (Statement-I)

(b) A statement is attached. (Statement-II)

(c) and (d). Orders for supply of rural kits were placed by State Governments at their discretion.

Statement-I

States	Total business procured during 1982-83	Total business procured during 1983-84	Total business procured 1984-85
Uttar Pradesh	62941 Kits	46940 Kits	76335 Kits
Rajasthan	—	1150 „	400 „
Dadar & Nagar Haveli	—	100 „	—
Sikkim	—	812 „	1092 „
Karnataka	—	8146 „	14070 „
Madhya Pradesh	—	33312 „	—
Himachal Pradesh	—	4000 „	9037 „
Delhi	1000 Kits	800 „	500 „
Haryana	—	—	20157 „
Bihar	—	240 „	600 „
Andhra Pradesh	—	—	28684 „
Tripura	—	—	470 „
Chandigarh	30140 „	—	—
Total :	94081 „	95500 „	151405 „

Statement-II

Name of firm	Qty.	Price paid (Rs /lakhs)
1982-83		
1. M/s. Shivalick Drug, Hardwar	62,953	56.03
2. M/s. Nestor Pharmaceuticals Pvt. Ltd., Faridabad	29,057	25.21
	92,010	81.24
1983-84		
1. M/s. Shivalick Drug, Hardwar	55,999	56.33
	30,717	30.99
2. M/s. Nestor Pharmaceuticals Pvt. Ltd., Faridabad	34,041	33.99
3. M/s. Arora Pharmaceuticals (P) Ltd., New Delhi	4,001	3.99
	1,24,758	124.98
1984-85		
1. M/s. Shivalick Drug, Hardwar	33,918	43.41
2. M/s. Nestor Pharmaceuticals (Pvt.) Ltd., Faridabad	58,378	74.72
3. M/s. Arora Pharmaceuticals (Pvt.) Ltd. New Delhi	15,662	20.05
	107,958	138.18

**Construction of Road Along International
Border in West Bengal by Border Roads
Organisation**

5459. SHRI DEBI GHOSAL : Will the Minister of DEFENCE be pleased to State :

(a) whether the Border Roads Organisation has any programme to construct roads and/or to improve the existing roads along international border in West Bengal to ensure greater mobility and easy access to all border posts ;

(b) if so, the details thereof ; and

(c) the steps taken or proposed to be taken by the Border Roads Organisation ?

THE MINISTER OF DEFENCE :
(SHRI P.V. NARASIMHA RAO) : (a)
No, Sir.

(b) and (c). Does not arise.

Radio Communication Service in Orissa

5460. SHRI HARIHAR SOREN ;
Will the Minister of COMMUNICA-